**BENCH-I** 

## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

CA 378/2014 IA No. 59 / KB/2017

C.P No. 48 of 1996

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh 2. Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18th January 2018, 10.30 A.M.

Name of the Company		Chotoo Sud -Versus- Bhagwan Finance Corporation (P) Ltd & Ors		
Under Section		397/398		
SI. No.	Representa	nation of Authorized tive (IN CAPITAL ETTERS)	Appearing on behalf of	Signature with date
PROBOSOTS Ma Sold Tally				
	M. R.K. 188.	0.	for the Company Self	18/1/10/
Ani	tua Baser,	Adv. I frank  ORDE	he com, Lanjony gumphon ala. ER	10 1 1 8 m

Petitioner is present in person. Ld. Counsel for the respondents are present.

Arguments are complete on the part of the petitioner. Arguments on the part of the respondents could not be completed due to paucity of time.

List on 12.02.2018 for hearing.

(Jinan K.R.)

Member (Judicial)

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(V.P. Singh)
Member (Judicial)